

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.235 - IA/288(AHM)2024  
in  
**CP(IB)/87(AHM)2023**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Pawankumar Trilokchand Agrawal Personal Guarantor Of  
Roselabs Bioscience Limited

.....**Applicant**

.....**Respondent**

**Order delivered on: 22/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Riddhi Vadgama, Adv.  
For the PG : Mr. Kunal Vaishnav, Adv.  
For the Respondent : Mr. Monaal Davawala, Adv. for Raj Radhe Finance Ltd.  
Mr. Raju Kothari, Adv. for ARCIL  
Mr. Sumit Parikh, Adv. for UBI (R-6)

**ORDER**

Ld. Counsel for the Personal Guarantor is directed to serve copy of the main application to Ld. Counsel for Respondent No.6.

**IA/288(AHM)2024**

Respondents are directed to file reply, if not filed, within seven days by giving copy to the other side.

List the matter on 06.05.2024

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**